

of public grievances in the Office of the Zonal Chief Engineer, DDA.

[*English*]

National Commission on Urbanisation

298. SHRI P.G. NARAYANAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Report of the National Commission on Urbanisation which was set up in 1985 has been examined by Government;

(b) if so, the reaction of Government thereto; and

(c) whether Government propose to implement the recommendation of the Commission during the Eighth Plan?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) and (c). The report of the Commission has been examined in consultation with the State Governments, Union Ministries and Departments and also has been discussed at a number of Conferences and Seminars of Experts. Some of the suggestions made by the Commission in its report have been acted upon as part of on-going housing and urban programmes. These include

- i) the Setting up of the National Housing Bank.
- ii) Opening a separate Division in the HUDCO for providing funds for infrastructure development by various local bodies/State agencies.
- iii) Recasting of Nehru Rozgar Yojana

as a measure of urban development and poverty alleviation.

- iv) Introduction of urban basic services programmes in all the small and medium towns in a phased manner.
- v) Expansion of the on-going programme of Integrated Development for small and medium towns to cover the Generators of economic momentum identified by the Commission.
- vi) Formulation of Housing policy with specific reference to the needs of the poor.
- vii) Delhi Rent Control Act has already been amended and it has been suggested to the State Governments that they may consider similar amendments to the Rent Control Laws in their States.

The working Group of Urban Development which was constituted by the Planning Commission in the context of the formulation of the Eighth Five Year Plan has taken into consideration the major recommendations of the NCU while preparing its report.

Production and Import of Sugar

299. SHRI YASHWANTRAO PATIL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the import of sugar during the year 1988-89 and 1989-90 and the foreign exchange expenditure involved therein;

(b) whether any strategy has been evolved to increase the production of sugar and avoid imports; and

(c) if so, the details thereof?